

(ख) अन्तर्राष्ट्रीय हाकी खेल जगत में तेज खेल पद्धति की बढ़ती प्रवृत्ति को देखते हुए क्या सरकार शीघ्र अन्य हाकी खेल केन्द्रों को भी कृत्रिम घास के मैदान उपलब्ध करवायेगी ; और

(ग) यदि हां, तो उन स्थानों के नाम क्या हैं जहाँ कृत्रिम घास के मैदान उपलब्ध कराए जायेंगे और कब तक ?

संसदीय कार्य, खेल तथा निर्माण और आवास मंत्री (श्री बूटा सिंह) : (क) नेशनल स्टेडियम, दिल्ली में एक पूरे आकार वाला कृत्रिम घास का हाकी के लिये खेल का मैदान है और पटियाला स्थित नेताजी सुभाष राष्ट्रीय खेल संस्थान में अभ्यास के लिए एक कृत्रिम घास भूमि वाला प्रशिक्षण मैदान है। उपलब्ध सूचना के अनुसार, विश्व में 1976 से पहले 16 संश्लिष्ट सतह के हाकी के खेल मैदान थे और 1982 के अन्त तक यह संख्या बढ़कर 56 हो गयी थी।

(ख) और (ग) सीमित संसधानों के अन्दर ही हाकी का खेल खेलने के लिए संश्लिष्ट सतह वाले मैदानों की स्थापना के प्रति सरकार का सकारात्मक रुवैया है। इन संस्थापनों का स्थान और समय, सम्बन्धित राज्य सरकारों द्वारा इस मामले में ली गयी रुचि पर निर्भर करेगा।

#### Quantum of House Building Loans to Central Government Employees Retiring Shortly

7615. SHRI K. MALLANNA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have recently announced their decision for granting housing loans to the Government employees in addition to those Central Government employees who are members of Group Housing Societies also;

(b) if so, whether Government propose to increase the quantum of House Building Advance admissible to the Central Government employees particularly who are about to retire in six or seven years ;

(c) whether Government are aware that there are some Government employees who are not financially sound to repay the loan within the limited period as per rule considering the period of their retirement; and

(d) if so, whether Government would consider their case sympathetically while granting House Building Loan by giving them some concessions by enhancing the quantum of loan and period of payment ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED ARIF) : (a) Government have recently decided to grant HBA to Central Government employees who are members of Coop. Group Housing Societies, amounting to 75 months' pay of the employee or Rs. 70,000/—or his/her repaying capacity or the cost of the flat, whichever is the least.

(b) to (d) At present there is no proposal under the consideration of the Government for enhancement of the quantum of HBA admissible to the Central Government employees.

#### Selection of Districts for Inclusion Under the IRDP

7616. SHRI DEEN BANDHU VERMA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether Government have selected some districts in the country for inclusion under the Integrated Rural Development Programmes; and

(b) if so, the State-wise details of these districts and the annual financial position for 1983-84 for each of such districts.

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) and (b) From 2nd October, 1980, the Integrated Rural Development Programme is under implementation in all the districts and development blocks in the country. The Sixth Plan outlay for IRD Programme for a block is Rs. 35 lakhs and the annual allocations for 1983-84 is Rs. 8 lakhs per block.